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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ <u>W.P.(CRL) 1129/2021 & Crl.M.A. 9397/2021; 9589/2021;</u> 18231/2022 & 21591/2023

M.S. PPK NEWSCLICK STUDIO PVT. LTD. & ANR.

....Petitioners

Through: Mr. Kapil Sibbal & Mr. Dayan

Krishnan, Senior Advocates with Mr. Arshdeep Singh Khurana,

Mr.Harsh Srivastava &

Mr. Sidak Singh Anand, Mr.

Sulakshan V.S., Mr. Shreedhar Kale, Ms. Rupali Samuel & Mr. Nikhil

Pawar, Advocates

Versus

UNION OF INDIA & ANR.Respondents

Through: Mr. Zoheb Hossain, Special Counsel

for ED, Mr. Vivek Gurnani, Panel Counsel for ED with Mr. Kanishk Maurya & Mr.Kartik Sabharwal,

Advocates

+ <u>W.P.(CRL) 1130/2021 & Crl.M.A. 9407/2021</u>

M/S PPK NEWSCLICK STUDIO PVT. LTD.Petitioner

Through: Mr. Kapil Sibbal & Mr.Dayan

Krishnan, Senior Advocates with Mr.Arshdeep Singh Khurana,

Mr.Harsh Srivastava &

Mr. Sidak Singh Anand, Mr.

Sulakshan V.S., Mr. Shreedhar Kale, Ms. Rupali Samuel & Mr. Nikhil





Pawar, Advocates

Versus

STATE OF NCT OF DELHI & ANR.Respondents

Through: Mr. Zoheb Hossain, Special Counsel

for ED, Mr. Vivek Gurnani, Panel Counsel for ED with Mr. Kanishk Maurya & Mr.Kartik Sabharwal,

Advocates

+ W.P.(CRL) 1146/2021 & Crl.M.A. 9600/2021 & 33576/2024

M/S PPK NEWSCLICK STUDIO PVT. LTD. & ANR.Petitioners

Through: Mr. Kapil Sibbal & Mr. Dayan

Krishnan, Senior Advocates with Mr.Arshdeep Singh Khurana,

Mr.Harsh Srivastava &

Mr. Sidak Singh Anand, Mr.

Sulakshan V.S., Mr. Shreedhar Kale, Ms. Rupali Samuel & Mr. Nikhil

Pawar, Advocates

Versus

UNION OF INDIA & ANR.Respondents

Through: Mr. Zoheb Hossain, Special Counsel

for ED, Mr. Vivek Gurnani, Panel Counsel for ED with Mr. Kanishk Maurya & Mr. Kartik Sabharwal,

Advocates

CORAM:

HON'BLE MS. JUSTICE NEENA BANSAL KRISHNA

ORDER 02.05.2025

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Be listed on 01.08.2025.

NEENA BANSAL KRISHNA, J

MAY 2, 2025